Annexure-4

Name of the corporate debtor: Him Cylinders Limited ; Date of Commencement of Liquidation 22-01-2026 order received 22-01-2026;
List of Stakeholders as on: _____

List of operational creditors (Employees) (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of the Creditor/ Employee	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	% share in total amount of claims admitted					
1	NA (claim filed through Adv. Mukul Bansal; no AR appointed)	Mr. Rajesh Harith	NA	29-01-2026	4,528,254.00	###	Operational Creditor - Employee	0.33	0	0	1,808,491.00	0.00	Form E dated 29.01.2026 (hard copy by Speed Post on 31.01.2026) based on Salary Order dated 22.01.2021, Gratuity Orders dated 02.12.2019 & 17.07.2023 and Retrenchment Compensation Order dated 17.12.2025. Principal dues provisionally
2	NA (claim filed through Adv. Mukul Bansal)	Mr. Bhagwan Das	NA	31-01-2026	2,976,540.00	###	Operational Creditor - Employee	0.21	0	0	1,187,723.00	0.00	Form E dated 31.01.2026 (hard copy by Speed Post on 02.02.2026) based on Salary Order dated 22.01.2021, Gratuity Orders and Industrial Tribunal-II order dated 17.12.2025. Principal dues provisionally admitted at Rs. 17,88,817/- in
3	Mrs. Parul Devi (nominee)	Mr. Vijay Kumar	NA	29-04-2026	198,372.00	198,372.00	Operational Creditor - Employee (Gratuity)	0.02	0	0	-	0.00	Collective Form E (163 employees) filed during CIRP was rejected by the Liquidator on 28.04.2026 for want of supporting data. Individual gratuity claim submitted on 29.04.2026 (service 11.03.1991 to 31.01.2018; Form E re-submitted on 05.05.2026).
		Total			7,703,166.00	4,706,952.00		0.56			2,996,214.00	0.00	